

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH : NEW DELHI
(Under Section 18 read with Section 14 of
the National Green Tribunal Act, 2010)**

Original Application No. 270 / 2023

IN THE MATTER OF :

Ms. Shrankhla Mittal . . . Applicant

Versus

Government of NCT of Delhi & Others . . . Respondents

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Sl. No.	Particulars	Pages
1.	Documents on behalf of the Applicant :	
	i) RTI Reply dated 12.03.2024, showing that Respondent No. 7 does not have a valid License from the Excise Department	1
	ii) RTI Reply dated 29.08.2023, showing that Respondent No. 7 does not have Fire Safety Licence from the Delhi Fire Service Department	2
	iii) RTI Reply dated 29.08.2023, showing that Respondents No. 5, to 8 do not have a valid Eating House License.	3

Applicant

Through

(Sushmita Chaudhary)

Advocate

129, Arihant Nagar,
Punjabi Bagh (West)
New Delhi - 110 026.
Mob. 9716988718

New Delhi
10.07.2024

Email: advocatesushmita@gmail.com

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DEPARTMENT OF EXCISE ENTERTAINMENT AND LUXURY TAX
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
L & N BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI - 110002.

1

No.F.2 (135)/Ex/HCR/2023-24/RTI MATTERS/3122

Date: 12/3/24

To,

Sh. Krishna,
6A, Hauz Khas Village,
New Delhi - 110016

Subject: RTI registration no. ID Excis/R/2024/60008

With reference to your RTI request with registration No.: RTI registration no. ID Excis/R/2024/60008, the reply is as under:

S.No.	Reply
01	As per available record there is no license granted by this branch to M/s The Mansion Bar and Global Kitchen situated at T-6B, Hauz Khas Village, New Delhi - 110016.
02 - 04	Not applicable in view of the reply provided at point no. 1.

Nehal Singh
12-3-24

PUBLIC INFORMATION OFFICER
(HCR BRANCH)

Copy to:

1. The Nodal Officer/Asstt. Commissioner/PIO, Excise Department, L Block, Vikas Bhawan, ITO, IP Estate, New Delhi - 110002
2. Joint Director (IT), Computer Branch, Excise Department, GNCTD. (For Online Disposal)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEADQUARTER : DELHI FIRE SERVICE : NEW DELHI - 110001

No. F.5/DFS/HQ/2023/RTI/ ID -8106/ 2374

Dated: 29/8/23

To

Mr. Krishan,
6A Hauz Khas Village,
New Delhi.

Sub: - Information under RTI Act 2005.

Sir,

Please refer to your application I.D. No. 8106 dated 07.08.2023 to the undersigned for supply of information pertaining to this department. The required information is as under:

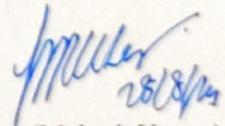
Reply 1.	No information pertaining to "The Mansion, T-6B Hauz Khas Village, New Delhi." available in the records.
Reply 1.	Please see reply at 1.

In case you are not satisfied with the above reply, you may file an appeal as per section 19 of Right to Information Act, 2005, before the First Appellate Authority within 30 days of the receipt of this information.

First Appellate Authority

Dy. Chief Fire Officer,
Delhi Fire Service,
Connaught Place,
New Delhi - 110001
T. No. 23412225

Yours faithfully,



(Mukesh Verma)

Public Information Officer
Delhi Fire Service
T. No. 011-23413991



**OFFICE OF THE PUBLIC INFORMATION OFFICER : LICENSING BRANCH:
1ST FLOOR, P. S. DEFENCE COLONY: NEW DELHI.
Telephone No. 011-26260595, E-mail: -addlcp.lic-dl@nic.in**

No. **828** /ID-652/23/RTI Cell/Licensing (EH) dated Delhi, **22-11-** 2023.

To

Sh. Krishna
6A, Hauz Khas Village,
New Delhi 110016
9582054001

Subject: Application under Right to Information Act, 2005.

Sir,

With reference to your RTI Application dated 29.10.23 bearing Regn. No. DEPOL/R/E/2309784/1 received in this office on 31.10.23, on the subject cited above. The required information pertaining to this Unit is as under:-

Point No.	Reply
1 & 2	List of Eating House operating in Hauz Khas village that have obtained valid Eating House License are. M/s Social and Tinur A unit of Epiphany Hospitality Pvt Ltd. License valid up to 31/03/2024, M/s Match Box License valid up to 31/03/2025, M/s Mia Bella License valid up to 31/03/2024, M/s Musical Restaurant License valid up to 31/03/2024 and M/s Summer House Cafe License valid up to 31/03/2024.

If you are not satisfied with the reply, you can file an appeal within 30 days, to the 1st Appellate Authority, Licensing Unit, 1st Floor, Police Station- Defence Colony, New Delhi.

(Dr. Rajneesh Garg)
**Public Information Officer-Cum-
DY. Commissioner of Police,
Licensing Unit: Delhi.**